

**DELHI LEGISLATIVE ASSEMBLY**

**REVISED LIST OF BUSINESS**

**Wednesday 17<sup>th</sup> March, 2010/ 26 Phalgun 1931 (Saka)**

2.00 P.M

**1. Question Hour:** Starred Questions as shown in separate list to be asked and replies given.

**2. Special Mention (Rule 280):** The Following Members to raise matters under Rule 280:

- |                               |                        |
|-------------------------------|------------------------|
| 1. Shri Mohan Singh Bisht     | 6. Shri Bharat Singh   |
| 2. Shri Shyam Lal Garg        | 7. Shri Ramesh Bidhuri |
| 3. Dr. S.C.L. Gupta           | 8. Shri Manoj Shokeen  |
| 4. Shri A Dayanand Chandela A | 9. Shri O.P.Babber     |
| 5. Shri Kulwant Rana          | 10. Dr. Jagdish Mukhi  |

**3. Adoption of Reports:**

1. Shri Kanwar Karan Singh  
Shri Sahab Singh Chauhan

to move the following Motion:

“That this House agrees with the Fourth Report of Business Advisory Committee presented on 16<sup>th</sup> March, 2010”.

2. Shri Rajesh Jain  
Shri O.P.Babber

to move the following Motion:

“That this House agrees with the Third Report of Committee on Private Member’s Bills & Resolutions presented on 16<sup>th</sup> March, 2010”.

**4. Motion of Thanks on Lt. Governor’s Address:**

Discussion on the following Motion of Thanks moved on 16<sup>th</sup> March, 2010 by Smt.Barkha Singh:

“ That this House expresses its gratitude to Hon’ble Lt. Governor for his address delivered to the Assembly on 15<sup>th</sup> March, 2010.”

**Delhi  
17<sup>th</sup> March, 2010**

**Siddharath Rao  
Secretary**